

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA.145 of 1998
(OA.1320 of 1997)

Date of Order: 15.5.98.

Present: Hon'ble Mr.Justice S.N.Mallick, Vice-Chairman.
Hon'ble Mr.S.Dasgupta, Administrative Member.

ASOK KR.MAHATO

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mrs.A.Chakraborty, counsel.
For the respondents: ~~NONEX~~ Ms.B.Ray, counsel.

Heard on: 15.5.98.

O R D E R

S.N.Mallick, V.C.

In this Misc.Application, the petitioner has prayed for withdrawal of the Original Application on the ground that his grievances ventilated in this application, have since been remedied by the respondents. Under the circumstances, the Original Application has become infructuous and as such the O.A. along with this M.A. stands disposed of accordingly.


(S.Dasgupta)
Member(A)


(S.N.Mallick)
Vice-Chairman.

s.b.